

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.09/9/HDB/2018
NAME OF THE COMPANY	Udaya Krishna Steel Rolling Mills Private Limited
NAME OF THE PETITIONER(S)	ILC Iron & Steel Private Limited
NAME OF THE RESPONDENT(S)	Udaya Krishna Steel Rolling Mills Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KHAMAR KANTAMNENT . FOR,	ADVOCATE	8886886895 .	[Signature]
D. SATYA SIVA DARSHAN	"	siva@desailawoffices.com	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.Khamar Kantam representing D.Satya Siva Darshan, learned counsel for the Petitioner; notice on the Corporate Debtor is still not served, we cannot take cognizance of the Applicant ^{Petitioner} Company in the absence of service of the Corporate Debtor.

Post the case on 14.03.2018


Member (T)


Member (J)